## IN THE HIGH COURT OF JUDICATURE AT PATNA Civil Writ Jurisdiction Case No.19037 of 2015

Civii wr	it jurisaiction	Case No.1903/	01 2015

		Abhay Kumar Sharma				
		The State Of Bihar and	Ors	Versus	Petitioner/s	
		Appearance: For the Petitioner/s For the Respondent/s	:	Mr.Surinder Kumar Mr.Dr. Anshuman- Sc14		
		CORAM: HONOUR	ABLE I	MR. JUSTICE ANIL KUN ORAL ORDER	MAR SINHA	
4	15-04-2024	Two v	weeks'	time is granted to the	learned counsel	
		for the petitioner for filing rejoinder affidavit.				
		As prayed, put up on 30.04.2024.				
			(Ani	il Kumar Sinha, J)		
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